

**(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)**

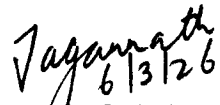
No. K. 11017/01/2026-US.I/II  
Government of India  
Ministry of Law & Justice  
Department of Justice  
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,  
New Delhi-110 011.

Dated 06<sup>th</sup> March, 2026.

**NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 222 of the Constitution of India, the President, after consultation with the Chief Justice of India, is pleased to transfer Ms. Justice Lisa Gill, Judge, High Court of Punjab and Haryana, to be a Judge of High Court of Andhra Pradesh and to direct her to assume charge of her office in the High Court of Andhra Pradesh.

  
(Jagannath Srinivasan)

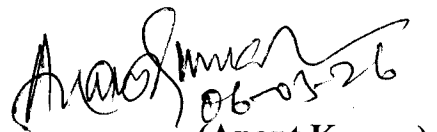
Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
Minto Road,  
**New Delhi.**

**Copy to:-**

1. Ms. Justice Lisa Gill, Judge, High Court of Punjab and Haryana through the Registrar General, High Court of Punjab and Haryana, Chandigarh.
2. The Secretary to Governor, Punjab, Chandigarh.
3. The Secretary to Governor, Haryana, Chandigarh.
4. The Secretary to Governor, Andhra Pradesh, Amaravathi.
5. The Secretary to Chief Minister, Punjab, Chandigarh.
6. The Secretary to Chief Minister, Haryana, Chandigarh.
7. The Secretary to Chief Minister, Andhra Pradesh, Amaravathi.
8. The Secretary to the Chief Justice, Punjab & Haryana High Court, Chandigarh.
9. The Secretary to the Chief Justice, High Court of Andhra Pradesh, Amaravathi.
10. The Chief Secretary, Government of Punjab, Chandigarh.
11. The Chief Secretary, Government of Haryana, Chandigarh.
12. The Chief Secretary, Government of Andhra Pradesh, Amaravathi.
13. The Registrar General, Punjab & Haryana High Court, Chandigarh.
14. The Registrar General, High Court of Andhra Pradesh, Amaravathi.
15. The Accountant General, Punjab, Chandigarh.
16. The Accountant General, Haryana, Chandigarh.
17. The Accountant General, Andhra Pradesh, Amaravathi.
18. The President's Secretariat, (CA.II Section), Rashtrapati Bhawan, New Delhi.
19. PS to the Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
20. Registrar (Conf.), o/o the Chief Justice of India, Room Nos. GF 1, 2 and 3, Ground Floor, Supreme Court Main Building, New Delhi.
21. PS to the MoS (I/C) L&J / PPS to the Secretary (Justice).
22. Sr. Technical Director, NIC, Department of Justice, with a request to upload the notification on the website of the Department ([www.doj.gov.in](http://www.doj.gov.in)).

  
(Anant Kumar)

Under Secretary to the Govt. of India  
Tele: 23383087